

PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

SUB: DISTRICT JUDGES - VIVA VOCE - Filling up of vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year 2014 as per the Order dated 04.01.2007 of Hon'ble Supreme Court of India in Civil Appeal No.1867/2006 - 34 vacancies notified - Eligible officers called for Viva Voce - **ORDERS - ISSUED.**

- READ: 1. Order dated 04.01.2007 of the Hon'ble Supreme Court of India in Civil Appeal No. 1867/2006.
2. High Court's Notification No.619-B.Spl., dated 29.03.2014.
3. High Court's Proceedings Roc.No.2556/2014-B.Spl., dated 15.05.2014

ORDER ROC.NO.2556/2014-B.SPL. DATED:11.06.2015

The High Court decided that the selection of suitable officers from the cadre of Civil Judges (Senior Division) for promotion as District Judges (Entry Level) under 65% quota be based on merit-cum-seniority in terms of the Judgment of the Hon'ble Supreme Court dated 04.01.2007 in MALIK MAZHAR SULTAN & ANR. Vs. U.P. PUBLIC SERVICE COMMISSION & ORS (Civil Appeal No.1867 of 2006) as well as Rule 4(b) of the Andhra Pradesh State Judicial Service Rules, 2007. For the said purpose, following criteria is to be adopted as per the Judgment of the Supreme Court of India.

- i) Evaluation of ACRs of last five years;
- ii) Assessment of Judgments of five both civil and criminal cases:
and
- iii) Oral interview;

The High Court published a list of 102 eligible officers in the cadre of Civil Judges (Senior Division) for consideration for promotion as District Judges (Entry Level) for filling up of 34 vacancies in the Cadre of District Judges (Entry Level) for the year 2014 in the High Court's Proceedings 3rd read above, and out of 102 officers, 3 officers have retired from service and the names of two officers for appointment as District Judge (Entry Level) are under consideration. Thus, after excluding the names of 5 Civil Judges (Senior Division), 97 officers remained and are called for viva voce.

In view of the above, the High Court is pleased to pass the following order:-

All the eligible officers in the cadre of Civil Judges (Senior Division) who are coming up for consideration for promotion as District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year 2014 against the 34 vacancies notified on 29.03.2014, are hereby directed to attend for Viva Voce at High Court of Judicature at Hyderabad on the following dates:

SL NO	DATE OF INTERVIEW	NUMBER OF OFFICERS	LIST OF OFFICERS
1	29.06.2015 AT 2.00 P.M. ONWARDS	20 OFFICERS	ANNEXURE - I
2	30.06.2015 AT 2.00 P.M. ONWARDS	20 OFFICERS	ANNEXURE - II
3	01.07.2015 AT 2.00 P.M. ONWARDS	20 OFFICERS	ANNEXURE - III
4	02.07.2015 AT 2.00 P.M. ONWARDS	20 OFFICERS	ANNEXURE - IV
5	03.07.2015 AT 2.00 P.M. ONWARDS	17 OFFICERS	ANNEXURE - V

The eligible officers are informed that 100 marks are fixed for empanelment as District Judge (Entry Level), as detailed below:

i)	Evaluation of ACRs	50 marks
ii)	Assessment of judgments	40 marks
iii)	Oral interview	10 marks

The officers, who are called for Viva Voce are hereby directed to report before the Registrar (Vigilance), High Court of Judicature at Hyderabad, positively by 12.30 p.m., on the dates of Viva Voce shown in the Annexures.

The concerned Unit Heads are hereby requested to make necessary alternative incharge arrangements to the officers who are attending Viva Voce on the dates shown in the Annexures, so as to attend any urgent work during the period of absence of the officers.

S. Jagannathan
REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships for kind perusal)

3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the High Court Proceedings and Annexures)
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Chief Judge, City Small Causes Court, Hyderabad.
8. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.

11. THE PRL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

12. THE I ADDL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

B.SPL. SECTION:

ANNEXURE - I

**LIST OF CIVIL JUDGES
(SENIOR DIVISION)
CALLED FOR VIVA VOCE
ON 29.06.2015 AT 2.00 P.M.**

SL NO	NAME AND DESIGNATION OF THE CIVIL JUDGE (SENIOR DIVISION)
1.	SRI G.SUSHEEL KUMAR PATRUDU, Senior Civil Judge, Parchur, Prakasam District
2.	SRI T.RAGHURAM, Prl. Senior Civil Judge, Kadapa.
3.	SRI MOHD. BANDE ALI, Prl. Senior Civil Judge, Nizamabad.
4.	SRI N.RAMESH BABU, Prl. Senior Civil Judge, Guduwada, Krishna District.
5.	SMT. KOKA RADHA DEVI, Chief Metropolitan Magistrate, Hyderabad
6.	SRI V.V.SRINIVASA MURTHY, Chief Metropolitan Magistrate, Vijayawada, Krishna District
7.	SRI V.NIRANJAN RAO, Senior Civil Judge, working as Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District.
8.	SRI S.VENKATESWARA PRASAD, Prl. Senior Civil Judge, Ongole, Prakasam District.

9.	SRI A.PARDHASARATHI, Senior Civil Judge, Gajuwaka, Visakhapatnam District
10.	SRI K.SUDHAKAR, Senior Civil Judge, Nandikotkur, Kurnool District.
11.	SRI T.MURALIDHAR, Senior Civil Judge, Sircilla, Karimnagar District.
12.	SMT. B.MANJARI, Prl. Senior Civil Judge, Rajahmundry, East Godavari District.
13.	SRI K.JAYA KUMAR, III Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District
14.	SRI P.KASIVISWESWARA RAO, Senior Civil Judge, Khammam
15.	SRI N.SRINIVASA RAO, Chief Metropolitan Magistrate, Visakhapatnam
16.	SRI Y.PARUSURAM, Senior Civil Judge, Ramachandrapuram, East Godavari District.
17.	SRI V.SRINIVAS, Addl. Judge, City Small Causes Court, Hyderabad
18.	SRI P.RANJAN KUMAR, Senior Civil Judge, Karimnagar
19.	SRI K.SRINIVASA RAO, I Addl. Chief Metropolitan Magistrate, Hyderabad
20.	SRI C.VENKATESH, Senior Civil Judge, Peddapalli, Karimnagar District

B.SPL. SECTION:

ANNEXURE - II

**LIST OF CIVIL JUDGES
(SENIOR DIVISION)
CALLED FOR VIVA VOCE
ON 30.06.2015 AT 2.00 P.M.**

SL NO	NAME AND DESIGNATION OF THE CIVIL JUDGE (SENIOR DIVISION)
1.	SRI B.V.L.N.CHAKRAVARTHY, Additional Chief Metropolitan Magistrate for trial of Satyam Scam Cases, Hyderabad.
2.	SMT.K.V.MAHA LAKSHMI, I Addl. Senior Civil Judge, Guntur.
3.	SRI S.V.V.NATHA REDDY, Senior Civil Judge, working on Other Duty as Assistant Director, Andhra Pradesh Police Academy, Hyderabad.
4.	SRI V.VARA PRASAD, Senior Civil Judge, Nagarkurnool, Mahabubnagar District
5.	SRI SHAIK RAZAK-UZ-ZAMA, Senior Civil Judge, Sangareddy, Medak District.
6.	SRI T.VENUGOPALA RAO, Prl. Senior Civil Judge, Visakhapatnam
7.	SRI T.MALLIKARJUNA RAO, Senior Civil Judge, Narsapur, West Godavari District
8.	SRI G.GOVINDA KESAVA RAO, Senior Civil Judge, Bhimavaram, West Godavari District.

9.	SRI K.RAVINDER REDDY, Senior Civil Judge, Bhongir, Nalgonda District
10.	SRI B.B.NAGENDRA RAO, Senior Civil Judge, Sompeta, Srikakulam District.
11.	SRI D.VENKATA RAMANA. Prl. Senior Civil Judge, Kakinada, East Godavari District.
12.	SRI G.SREENIVASULU, VII Addl. Chief Metropolitan Magistrate, Hyderabad
13.	SRI B.GAUTHAM PRASAD, Senior Civil Judge, Gurazala, Guntur District
14.	SMT.K.SAILAJA, II Addl. Chief Metropolitan Magistrate, Hyderabad
15.	SRI VEERAPU NAGESWARA RAO, Prl. Senior Civil Judge, Ankapalle, Visakhapatnam District.
16.	SRI G.VALLABHA NAIDU, II Addl. Chief Metropolitan Magistrate, Visakhapatnam.
17.	SRI R.J.VISWANADHAM, Senior Civil Judge, Addanki, Prakasam District.
18.	SRI M.V. BHASKARA RAO, X Addl. Chief Metropolitan Magistrate, Secunderabad.
19.	SRI V.GOPALA KRISHNA RAO, II Addl. Senior Civil Judge, Visakhapatnam.
20.	SRI V.SRINIVASA ANJANEYA MURTHY, Senior Civil Judge, Huzurabad, Karimnagar District.

B.SPL. SECTION:

ANNEXURE - III

**LIST OF CIVIL JUDGES
(SENIOR DIVISION)
CALLED FOR VIVA VOCE
ON 01.07.2015 AT 2.00 P.M.**

SL NO	NAME AND DESIGNATION OF THE CIVIL JUDGE (SENIOR DIVISION)
1.	SRI K.SIVARAMA KRISHNA, Senior Civil Judge, Srikalahasthi, Chittoor District.
2.	SMT. PREMA RAJESWARI, XVI Addl. Judge, City Civil Court, Hyderabad-cum-XX Addl. Chief Metropolitan Magistrate, Hyderabad.
3.	MS. C.P.VINDHESWARI, Prl. Senior Civil Judge, Kothagudem, Khammam District.
4.	SRI M.TIRUMALA RAO, Senior Civil Judge, Piler, Chittoor District.
5.	SRI G.KABARDHI, Prl. Senior Civil Judge, Vijayawada, Krishna District
6.	SMT.C.RAMA DEVI, III Addl. Senior Civil Judge, Vijayawada, Krishna District.
7.	SMT.K.SUDHAMANI, Senior Civil Judge, Chodavaram, Visakhapatnam District.
8.	SRI G.DURGAIAH, Senior Civil Judge, Avanigadda, Krishna District.

9.	SRI D.HEMANTHA KUMAR, Senior Civil Judge, Macherial, Adilabad District.
10.	SRI P.DAVID, Senior Civil Judge, Tadepalligudem, West Godavari District
11.	SMT A.GAYATHRI DEVI, VII Addl. Senior Civil Judge, Visakhapatnam.
12.	SMT P.ANNAPURNA, Senior Civil Judge, working as Secretary, District Legal Services Authority, Srikakulam.
13.	SMT B.GAYATHRI, II Addl. Senior Civil Judge, Vijayawada, Krishna District.
14.	SRI B.RAJASEKHAR, Prl. Senior Civil Judge, Warangal.
15.	SMT.D.SARALA KUMARI, III Addl. Judge, City Civil Court, Secunderabad.
16.	SRI M.RAMA KRISHNA, I Addl. Senior Civil Judge, Rajahmundry, East Godavari District.
17.	SRI P.BHASKARA RAO, VI Addl. Chief Metropolitan Magistrate, Hyderabad.
18.	SMT.S.RAJANI, Secretary, District Legal Services Authority, Rajahmundry, East Godavari District.
19.	SRI K.NARASIMHA CHARI, Senior Civil Judge, working on Other Duty as Central Project Co-Ordinator, High Court of Andhra Pradesh, Hyderabad
20.	SRI G.ADINARAYANA, Prl. Senior Civil Judge, Rajampet, Kadapa District.

B.SPL. SECTION:

ANNEXURE - IV

**LIST OF CIVIL JUDGES
(SENIOR DIVISION)
CALLED FOR VIVA VOCE
ON 02.07.2015 AT 2.00 P.M.**

SL NO	NAME AND DESIGNATION OF THE CIVIL JUDGE (SENIOR DIVISION)
1.	SRI A.SRINIVASA KUMAR, XV Addl. Chief Metropolitan Magistrate (Vedio Piracy Cases), Hyderabad.
2.	Smt.G.Rajani, Senior Civil Judge, Zaheerabad, Medak District.
3.	SRI K.JAMALESWARA RAO, XV Addl. Judge-cum-XIX Addl. Chief Metropolitan Magistrate, Hyderabad
4.	SRI V.MOHAN KUMAR, Senior Civil Judge working as Secretary, District Legal Services Authority, Prakasam at Ongole.
5.	SMT S.SREE DEVI, Prl. Senior Civil Judge, Eluru, West Godavari District.
6.	SRI S.RADHAKRISHNA MURTHY, Senior Civil Judge, Nirmal, Adilabad District.
7.	SRI B.VENKATA RAMANA, Prl. Senior Civil Judge, Nandyal, Kurnool District.

8.	SRI G.SATYA PRABHAKARA RAO, IV Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.
9.	SRI A.SATYANAND, Prl. Senior Civil Judge, Kovvur, West Godavari District.
10.	SMT.Y.HEMALATHA, Addl. Senior Civil Judge, Ongole, Prakasam District.
11.	SRI M.SUVARNA RAJU, Senior Civil Judge, Narayanpet, Mahabubnagar District
12.	SRI NARASIMHA CHARY, Senior Civil Judge, Miryalguda, Nalgonda District (He is due for retirement w.e.f., 30.06.2015)
13.	SRI CHINNAMSETTY RAJU, Senior Civil Judge working as Secretary, District Legal Services Authority, Krishna at Machilipatnam.
14.	SRI G.RAMA GOPAL, Prl. Senior Civil Judge, Tirupati, Chittoor District.
15.	SRI Y.VEERAJU, XIV Addl. Chief Metropolitan Magistrate, Hyderabad
16.	SRI G.ANWAR BASHA, Secretary, District Legal Services Authority, Kadapa.
17.	SMT.M.VENKATA RAMANA KUMARI, Prl. Senior Civil Judge, Tenali, Guntur District.
18.	SRI R.TIRUPATHI, III Addl. Chief Metropolitan Magistrate, Hyderabad.
19.	SRI B.GNANESWARA RAO, Senior Civil Judge, Nalgonda.
20.	SRI M.SRINIVASA CHARY, I Addl. Senior Civil Judge, Visakhapatnam

B.SPL. SECTION:

ANNEXURE - V

**LIST OF CIVIL JUDGES
(SENIOR DIVISION)
CALLED FOR VIVA VOCE
ON 03.07.2015 AT 2.00 P.M.**

SL NO	NAME AND DESIGNATION OF THE CIVIL JUDGE (SENIOR DIVISION)
1.	SMT. B.PRATHIMA, VIII Addl. Senior Civil Judge, L.B. Nagar, Ranga Reddy District.
2.	SMT. A.MARY GRACE KUMARI, Prl. Senior Civil Judge, Srikakulam
3.	SRI T.VENKATESWARLU, VI Addl. Senior Civil Judge, Visakhapatnam.
4.	SMT. C.SATYA VANI, Secretary, District Legal Services Authority, Nellore.
5.	SRI G.GNANA SUVARNA RAJU, Senior Civil Judge, Tanuku, West Godavari District
6.	SMT. N.RAJYA LAKSHMI, Senior Civil Judge, Bobbili, Vizianagaram District.
7.	SRI S.PRASAD, Addl. Senior Civil Judge, Kadapa.
8.	SRI G.LAKSHMI NARASIMHA REDDY, Secretary, District Legal Services Authority, Guntur.

9.	SRI R.VENKATA NAGA SUNDAR, Secretary, District Legal Services Authority, Visakhapatnam.
10.	SMT. G.NEELIMA, Secretary, District Legal Services Authority, Warangal.
11.	SRI M.KRISHNA MURTHY, Senior Civil Judge, Siddipet, Medak District.
12.	SRI P.VENKATA SADANANDA MURTHY, Addl. Senior Civil Judge, Tirupati, Chittoor District.
13.	SRI A.SOLOMON, Senior Civil Judge, Sattenapalli, Guntur District.
14.	SRI K.AJITHA SIMHA RAO, Senior Civil Judge, Adilabad.
15.	SRI M.P.SANNIDHI RAO, Senior Civil Judge, Rajam, Srikakulam District
16.	SRI CH.V.R.R. VARA PRASAD, I Addl. Senior Civil Judge, Warangal.
17.	SMT. K.SUNITHA, Prl. Senior Civil Judge, Nellore.